

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/546(KB)2019
IA(I.B.C)/122(KB)2023,
IA(I.B.C)/539(KB)2021,
IA(I.B.C)/958(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	TATA HITACHI CONSTRUCTION MACHINERY CO PRIVATE LIMITED VS EARTH MOVER CONSULTANCY PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/122(KB)2023**
 - a. The matter is **reserved for orders**.
3. **IA(I.B.C)/539(KB)2021**
 - a. The Creditors have agreed to pursue the IA(I.B.C)/539(KB)2021.
 - b. List the matter for consideration on **18.06.2024**.
4. **IA(I.B.C)/958(KB)2021**
 - a. None appears for the applicant in **IA(I.B.C)/958(KB)2021** which is filed by the Regional Provident Fund Commissioner.
 - b. If on the next date none appears, an appropriate order would be passed in the said I.A.
 - c. List the matter for consideration on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**